

GOVERNMENT OF INDIA
MINISTRY OF AGRICULTURE AND FARMERS WELFARE
DEPARTMENT OF AGRICULTURE, COOPERATION AND FARMERS WELFARE

LOK SABHA
UNSTARRED QUESTION NO. 2769
TO BE ANSWERED ON THE 13TH MARCH, 2018

CULTIVATION OF NON-APPROVED BT COTTON

2769. SHRIMATI VASANTHI M.:

Will the Minister of AGRICULTURE AND FARMERS WELFARE कृषि एवं किसान कल्याण मंत्री be pleased to state:

- (a) whether it is a fact that non approved 3rd kind Bt cotton is being cultivated in the country and if so, the details thereof; and
- (b) whether the Government proposes to conduct an in-depth investigation on the availability of such non-permitted Bt cotton seeds in the country and if so, the details thereof?

ANSWER

MINISTER OF STATE IN THE MINISTRY OF AGRICULTURE AND FARMERS WELFARE

कृषि एवं किसान कल्याण मंत्रालय में राज्य मंत्री (SHRI GAJENDRA SINGH SHEKHAWAT)

- (a): Yes, Madam. Few cases of cultivation of non-approved 3rd kind Bt. Cotton have been reported in States of Andhra Pradesh, Telangana, and Maharashtra.
- (b): Field Inspection and Scientific Evaluation Committee (FISEC) under the Department of Bio-Technology, Ministry of Science & Technology has been constituted for in depth investigation on the availability of such non permitted BT cotton seeds in the Country.
